HIGH COURT OF DELHI AT NEW DELHI

No. 558/G-11/Genl-II/DHC/2024 Dated 19 2 24

CIRCULAR

It is hereby circulated for information that Delhi Athletics Association (DAA) is conducting the 43rd edition of the National Marathon and the 9th edition of the New Delhi Marathon under the aegis of Athletics Federation of India (AFI) and with the support of NEB Sports on 25th Feb'2024. This Marathon will also be a France Olympics 2024; Qualifier event, for Indian Athletes.

The said event will carry a message of "Healthy life" as per the FIT INDIA CAMPAIGN "Clean Green Delhi" and "Swachh Bharat initiative", which has been the Vision and Mission of the National Capital and the entire country. The National Marathon, is also collaborating with the initiative of "Life", by Ministry of Environment, Forest and Climate Change. The same will be in lines with "Khelega India tabhi toh Khilega India".

Interested Hon'ble Judges of this Hon'ble Court, Judicial officers, Members of the Bar and members of the Registry of this Court are invited to take part in the above said event to encourage the Athletes preparing themselves to qualify for the Olympics Scheduled to be held in France mid 2024 may WhatsApp the details as mentioned below directly on WhatsApp No. 9390919195 or call on the contact number 9390919196. Last date for registration is 21st Feb, 2024.

Name:

Age:

Gender:

Mobile Number:

E-mail ID:

Blood Group:

Next of Kin:

Relationship:

Contact details:

Category you want to take part 5, 10, HM, FM

T-Shirt Size: S, M, L, XL, XXL

Contact: Mr.Rajesh New Delhi marathon 9390919195 WhatsApp/Call 9390919196 Calls only.

Sd

(Devendra Singh) Registrar (Genl.Admn.-II) for Registrar General opy forwarded for information to:-

 Registrar-cum Secretary to Hon'ble the Acting Chief Justice. Private Secretaries to Hon'b le Judges 	of the circular to the notice of the Hon'ble Acting Chief Justice and Hon'ble Judges
3. The Hony. Secretary, DHC Bar Association	
4. All the Registrars5. Joint Registrar-cum-P.A. to Registrar General	
6. All the Court Masters/Private Secretaries 7. Notice Board	
8. Joint Registrar (IT) with the request to upload the same on the intranet of this Court.	

(Sunita Bisht)
Deputy Registrar

IN THE HIGH COURT OF DELHI AT NEW DELHI

No.: 557 /G-11/Genl.II/DHC Dated: /9 3 3 4

MOST URGENT

From:

The Registrar General, High Court of Delhi New Delhi

To,

The Learned Principal District and Sessions Judge (HQ), Tis Hazari Courts, Delhi-110054

Sub: Regarding invitation to take part in the National Marathon Championship scheduled to be held on 25th February, 2024

Sir,

I am directed to forward herewith a copy of circular no. <u>552</u>/G-11/Genl.II/DHC dated 19.02.2024 regarding invitation to take part in National Marathon Championship scheduled to be held on 25th February, 2024.

You are requested to circulate this circular amongst the learned Judicial Officers of the District Courts.

Yours faithfully,

(Devendra Singh)
Registrar (Genl. Admn-II)
For Registrar General

Encl. As above.

IN THE HIGH COURT OF DELHI AT NEW DELHI

/G-11/Genl.II/DHC

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Yours faithfully,

borghevenella (Devendra Singh) Registrar (Genl. Admn-II) For Registrar General

Encl. As above. Pr. Dels (m. 00)